

ANNEXURE - 9

LIST OF CREDITORS OF MT EDUCARE LIMITED

List of other creditors (Other than financial creditors and operational creditors) as on December 16, 2022 Drawn for claims received up to 1st March, 2024

Sl. No	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee					

1 Hon'ble NCLAT vide its order dated 06-01-2023, 24-02-2023, 23-03-2023 and 01-05-2023 stayed the constitution of committee of creditors till next date of hearing i.e 26-05-2023. Final hearing concluded on 2nd June 2023 and Hon'ble NCLAT pronounced judgement dismissing Appeal on 18-08-2023. IRP received communication of order on 21-08-2023. IRP constituted COC on 21-08-2023 which was revised on 23-08-2023, 12-09-2023 and 25-12-2023